

14.03 hrs.

Title: Regarding Rajya Sabha's concurrence, without any amendment, to the Electricity Bill, 2003, which was passed by Lok Sabha on 9 April, 2003 at its sitting held on 5 May, 2003.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 5th May, 2003 agreed without any amendment to the Electricity Bill, 2003 which was passed by the Lok Sabha at its sitting held on the 9th April, 2003."
